- Increase in GST/VAT, with the increase in domestic selling prices in the country.
- Increase in cess/Excise duty on crude oil, ATF and natural gas, with the increase in the prices of crude oil, ATF and natural gas.
- (b) and (c) As per available information, the total contribution to Central and State exchequer by the petroleum industry for the last two years is given as under:-

(₹ in crore)

Particulars	2015-16	2016-17
Total contribution of petroleum sector to exchequer	4,18,652	5,24,304

Source: PPAC.

Import of petcoke from the US

1092. SHRI SANJAY RAUT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the US oil refineries are exporting dirty and harmful fuel-Petcoke in vast quantities to our country;
- (b) if so, Government's reaction thereto indicating how much of such harmful fuel has been imported from the US during the last three years;
- (c) whether Government is considering to restrict the import of such hazardous products to the country; and
 - (d) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Details of Petcoke imported from USA during last three years is given below:

Import of petcoke during last three years in TMT

Country	2014-15	2015-16	2016-17
USA	4204	5487	8591
Total petcoke imports	6165	10041	14416

Source: PPAC

(c) and (d) The Government has enhanced the Import duty on Petroleum Coke from 2.5% to 10% *vide* notification no. 92/2017-Customs dated 14.12.2017.